

NVK & ND

29.3.90

(3)

Mr Ashok M Cherian for the applicant  
Mr MC Cherian for the respondents.

Counsel of respondent seeks some time to make submissions in this regard. The case be listed for hearing on 16.4.90.

*by H*

29.3.90

NVK & AVH

16.4.90

(6)

Mr Ashok Cherian for the applicant.  
Mr MC Cherian for the respondents.

*As mentioned on the earlier occasion the respondent has filed a statement, copy of which has been handed over to the applicant. In the light of this statement made by the Deputy Chief Engineer (Construction), Southern Railway, Trichur, the counsel of applicant submits that there is nothing left for adjudication and thus this case has already become infructuous. The application is, therefore, rejected in the admission stage itself as having become infructuous.*

*Foc 10/5/90*

*By H*

16.4.90